

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-917(ND)2019

**COARM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.08.2019**

**NAME OF THE COMPANY: M/s. Ved Contracts Pvt. Ltd. V/s. M/s. RG  
Infra Build Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

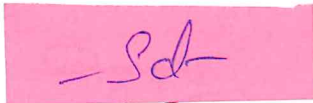
**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner:** Mr. Amit Prabhat Deshpande, Advocate

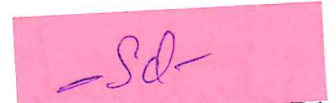
**Present for the Respondent:** Mr. Sandeep Bhuraria &  
Mr. Aman Anand, Advocates

**ORDER**

Ld. Counsels prays for an adjournment on grounds that talks of compromise are in progress. In view of the same, list this case for arguments on 3<sup>rd</sup> September, 2019, should the talks of compromise fail.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**